

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 201
IB-679/ND/2022
IA- 4928/2022

IN THE MATTER OF:

**Sh. Parivartan Singh (Personal Guarantor to ... Applicant/Petitioner
CD, M/s Parivartan Buildtech Pvt. Ltd.)**

Under Section: 94(1) of IBC, 2016

Order delivered on 09.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :
For the RP : Adv. Shivam Gautam
For the Respondent : Adv. Mudrakshi R-16, Adv. Meghna Chatterjee,
Adv. Harshit Singh Sisodia R-4
For the HDFC : Adv. Bhavna Vijay
For the Bank of Maharashtra : Adv. Nishant Awana, Adv. Rini Badoni, Adv.
Bhavesh Yadav
For the Aditya Birla Finance Ltd. : Adv. Puneet Singh Bindra, Adv. Rishabh Gupta

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 10.04.2024.

**Sd/-
(COURT FFICER)**